

**GOVERNMENT OF INDIA
NEW AND RENEWABLE ENERGY
LOK SABHA**

UNSTARRED QUESTION NO:1693
ANSWERED ON:05.03.2015
BIO- FUEL POLICY
Meghwal Shri Arjun Ram

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government is contemplating to amend the bio-fuel policy;
- (b) if so, the details thereof;
- (c) whether the Government has decided to grant permission to producers and suppliers for direct sale to promote the use of bio-diesel; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF STATE FOR POWER, COAL & NEW AND RENEWABLE ENERGY (INDEPENDENT CHARGE) (SHRI PIYUSH GOYAL)

(a)&(b): Yes, Madam. A few changes planned to be incorporated in the National Policy on Biofuels in accordance with the recent decisions of the Cabinet Committee on Economic Affairs are as given below:

- i. Consumers of diesel may procure biodiesel directly from private biodiesel manufacturers, their authorized dealers and Joint Ventures of the Oil Marketing Companies authorized by the Ministry of Petroleum and Natural Gas.
- ii. The price of biodiesel will be market determined.
- iii. Sugarcane or sugarcane juice may not be used for production of ethanol and it may be produced only from Molasses.
- i. Ethanol produced from other non-food feedstock besides molasses, like cellulosic and ligno- cellulosic materials and including petrochemical route, may be allowed to be procured subject to meeting the relevant BIS standards.

(c)&(d): Yes, Madam. The Cabinet Committee on Economic Affairs at its meeting held on 16th January, 2015 decided that the consumers of diesel may procure biodiesel directly from private biodiesel manufacturers, their authorized dealers and Joint Ventures of the Oil Marketing Companies authorized by the Ministry of Petroleum and Natural Gas. The price of biodiesel may be determined by market mechanism.